

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. No. 225(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2017

NAME OF THE COMPANY: Shri Neelmani Sharma V/s. M/s. Pandit Munshi Ram and Associates and Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. Samrat Nigam, Advocate Mr. Shohit Chaudhary, Advocate		
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	For the Respondent (s)	: None		
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Order

Notice be issued to the Respondent returnable on 20th September, 2017. Affidavit of service also be filed. Dasti.

→ Sd →
(S. K. Mohapatra)
Member (T)

→ Sd →
(Ina Malhotra)
Member (J)